

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 727**

ANSWERED ON 10.02.2025

**RELEASE OF WATER FROM THE DVC**

727. SMT. SAGARIKA GHOSE

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government plans to restrict and regulate the flow of the water released from the Damodar Valley Corporation (DVC) to abate the chance of flooding in the State of West Bengal;
- (b) if so, the details thereof, if not, the reason therefor; and
- (c) the details of action taken against the officials responsible for overflowing the dam water which have caused floods in the State of West Bengal?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) & (b)** Damodar Valley Corporation (DVC) water system is operated by a Committee named, “Damodar Valley Reservoir Regulation Committee (DVRRC)” wherein all concerned states are members. All decisions regarding flood operation/release advice are taken in consultation with the representatives of all Stakeholders including the Government of West Bengal as per the set norms/Guide Curves/DVRRC manual.

**(c)** The question does not arise.

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